

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:445
ANSWERED ON:14.07.2014
ROYALTY RATES OF MINERALS
Dubey Shri Nishikant

Will the Minister of MINES be pleased to state:

- (a) the details of existing royalty rates of various minerals along with the year in which the same was last revised;
- (b) whether various mineral rich States have urged the Union Government to hike the royalty rates of various kinds of minerals;
- (c) if so, the details thereof;
- (d) the action taken by the Government thereon along with the details of the revised royalty rates for various minerals; and
- (e) the time by which the new revised rates are likely to come into effect?

Answer

THE MINISTER OF STATE FOR MINES, STEEL AND LABOUR & EMPLOYMENT (SHRI VISHNU DEO SAI)

- (a): The rates of royalty presently applicable on minerals (other than minor minerals, coal and lignite, sand for stowing, and uranium) were last revised on 13.8.2009 and notified in the Gazette of India vide G.S.R. 574(E) dated 13.8.2009 which is given in ANNEXURE.
- (b): Yes Sir.
- (c): Mineral rich States have urged for increase in the existing rates of royalty on various minerals. Specifically with regard to Iron ore - Andhra Pradesh, Chhattisgarh, Jharkhand, Odisha, Rajasthan have demanded a hike ranging from 12% to 32% on ad valorem basis from the existing royalty rate of 10% on ad valorem basis.
- (d): The Central Government in the Ministry of Mines has constituted Study Groups at regular intervals to study the demands made for revising the rates of royalty on minerals (other than minor minerals, Coal, Lignite and Sand for stowing) and dead rent and to make recommendations. The most recent Study Group Report was received by the Government on 28.6.2013. No decision has been taken by the Government on proposed rates of royalty.
- (e): Does not arise in view of reply to (d) above.